



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/698/(IB)/2017  
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA  
NAME OF THE RESPONDENT(S) : FRONTIER LIFELINE PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. L. Ganesh	For Applicant/ Corporate Creditor SBI/EBOD	
P. RAGHUNATHAN ADVOCATE FOR T.S. GOPALAN & CO	FOR RESPONDENT	

ORDER

Counsel for the applicant/Corporate Creditor present. Representing counsel for the respondent present. Counsel for the respondent prayed for time to file vakalat and counter. At request time is enlarged and directed to provide a copy of the counter to other side. Put up on 05.01.2018.

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(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

/pb/

-sd-

(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)